

BENCH-I

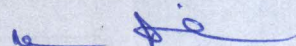
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(CAA) No. 369/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company	Bihani Educare Pvt Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	PRITHA BOSE, Pcs	} Petitioners.	P. Bose 22/11/2017.
2.	Ms TIAINLA Dy Director	O/o RD (ER) MCA	 22.11.17

ORDER

Ld. Pr. CS for the petitioners and Ms. Tiainla, Dy. Director from the O/o. The Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government are present.

Ld. Pr. CS for the petitioners prayed that 2 weeks' time may be granted for filing reply to the queries raised by the Regional Director, Eastern Region. Prayer is allowed. Petitioner may submit reply to the queries of the Regional Director within 2 weeks from today.

List on 11/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)